

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 50

C.P. (IB)/364(MB)2023

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **19.04.2024**

NAME OF THE PARTIES: **COGO FREIGHT PRIVATE LIMITED V/s STRIDES
PHARMA SCIENCE LIMITED**

Section 9 of the Insolvency and Bankruptcy Code, 2016

ORDER

Counsel Ziad Madon a/w Adv. Meiron D. i/b King Stubb for the Respondent present.

Ld. Counsel for the Respondent informs that they have already paid 1.9 crores plus TDS amount. The Ld. Counsel for the Creditor seeks some time to confirm if any principle amount remains unpaid and how much interest remains unpaid. List this matter on Board on **10.05.2024**.

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**PRABHAT KUMAR
MEMBER (TECHNICAL)**

Rehan Shaikh

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**